

(iii) **Need for early completion of National Highway-52 in Arunachal Pradesh**

SHRI LAETA UMBREY (Arunachal East) Sir The construction of 336 kms length road of National Highway - 52 in Arunachal Pradesh sector was started in 1982-83. Out of this, the Border Road Organisation took over more than 200 kilometres existing road from the State P W D. It is most unfortunate to note that in spite of repeated requests made on various forums about 59 kilometres of length of the road is required to be finalised its alignment. Number of bridges over big and small rivers are yet to be taken up except bridges over Siang and Lohit rivers. This is the reason why Lohit and Dibang valley districts remained without all-weather road till today. People face untold miseries during summer every year. Therefore, I urge upon the Central Government to give adequate attention to the matter. Thank you.

(iv) **Need to conduct a proper survey of damage caused to the opium crop by 'Moyali' disease in Madhya Pradesh**

[Translation]

SHRI LAXMINARAYAN PANDEYA (Mandsaur) As in last year, this year also normal production of opium has been adversely affected due to being afflicted by opium crop 'Moyali' disease and the farmers will not be able to make average production. It is, therefore, necessary that the department should conduct a survey and take stock of the entire situation. Generally, there are complaints that officers conduct the survey arbitrarily and overlook the grievances of the affected farmers. Since, the effect of this disease varies from field to field and vary even in the same village, it is necessary to assess the loss on individual basis. The poppy growers of Mandsaur and Ratlam have been severely affected by this 'Moyali' disease. Hundreds of farmers from Mandsaur district have made a request to do justice to them and assess the damage

caused by this disease properly. Hon. Minister of Finance, it is necessary to keep a vigil on this disease in the larger interest of farmers.

Therefore, I would like to request the Central Government again to issue necessary instructions in this regard immediately.

(v) **Need to release grant to the Asiatic Society, Bombay**

[English]

SHRI RAMNAIK (Bombay-North) 'The Asiatic Society of Bombay' established in 1804, i.e., more than 187 years ago, is one of the premier organisations of Mumbai. It has one of the world's best libraries and it is also recognised as a Central Library by the Government of India. It receives annual grant from the Government of India under the Delivery of Books and Newspapers (Public Libraries) Act, 1954. However, a financial crisis has developed into the Central Library since it has not received the D B A grant of Rs. 20,11,100/- for the year 1991-92 from the Government of India in spite of repeated reminders and having completed all the formalities. The Society has not been able to pay staff salaries because of the financial crisis. The Staff has also become restive and may resort to direct action resulting into total closure of the Central Library. I, therefore, request that the Minister of Human Resource Development should make immediate payment of the grant of Rs. 20,11,100/-.

(vi) **Need to convert Patna University into a Central University**

[Translation]

SHIMATI GIRIJA DEVI (Maharaj Ganj) Bihar is a very backward State from educational point of view. The literacy rate among men is 38.54% whereas it is 23.10% among women. Bihar is backward not only quantitatively but also qualitatively. Nalanda, the seat of one of the oldest universities in the World, is located in Bihar only. In ancient

times, students from all parts of the world used to be attracted by this State for studies. But now the students of this State have been forced to go to other States. Three of the Central Universities of the country are located in Delhi itself and two in Uttar Pradesh. There is no I.T.I. for engineering education in Bihar. Due to all this, Bihar is turning backward not only in terms of percentage of literacy but also in terms of standard of education.

Patna University of Bihar is one of the oldest universities in the country which has become famous for its standard of education. It has had the honour of imparting education to great intellectuals. Therefore, I would like to request the Central Government to convert Patna University into a Central University for the progress of education in Bihar.

- (vii) **Need to include Santhal Pargana, North and South Chhota Nagpur area in centrally sponsored Well Construction Scheme, Bihar**

SHRI SURAJ MANDAL (Godda): Mr. Deputy Speaker, Sir, a well construction scheme has been launched with the central grant in hill areas of Bihar. This scheme has proved very effective and beneficial to the public.

Therefore, I would like to request the Government to extend the scheme to Jharkhand area (Santhal Pargana and North and South Chhota Nagpur area) so that this area could make progress.

- (viii) **Need to abolish lease-hold system for properties in Chandigarh**

[English]

SHRIPAWAN KUMAR BANSAL (Chandigarh): About the need to abolish lease-hold system in Chandigarh, the question of conversion of Leasehold to Free-hold for certain categories of property in Chandigarh

was all along tagged to that of Delhi. Now, while a decision to this effect has been finally taken for Delhi, the people of Chandigarh have been deprived of this benefit. This has been a long standing demand of the people and merits favourable consideration. Besides providing a relief to the owners, the conversion of leasehold into free-hold will also earn sufficient revenue for the Government. It will also help reduce the avoidable bureaucratic hassels to the people and reform one wing of the administration.

In these circumstances I urge upon the Government to take immediate action to abolish the lease system in Chandigarh also.

14.25 hrs.

STATUTORY RESOLUTION RE DISAPPROVAL THE DESTRUCTIVE INSECTS AND PESTS (AMENDMENT AND VALIDATION) ORDINANCE, 1992

AND

DESTRUCTIVE INSECTS AND PESTS (AMENDMENT AND VALIDATION) BILL

(English)

MR. DEPUTY SPEAKER: Now, we take up item numbers 8 and 9 together. Shri Girdhari Lal Bhargava.

[Translation]

SHRI GIRDHARI LAL BHARGAVA (Jaipur): Mr. Deputy Speaker, Sir, the ordinance introduced by the hon. Minister of Agriculture. ... (Interruptions) ..

SHRI GEORGE FERNANDES: Mr Deputy Speaker, Sir, I am on a point of order. It would have been better had Shri Jakhar himself been present here and we would have heard his views on this very important Bill. But my point of order on the Statutory Resolution of the Bill that has been brought